

**THE SITTING OF BENCHES OF PATNA HIGH COURT FROM 10th FEBRUARY, 2020  
TILL FURTHER ORDER**

Sl. No.	Bench	Judges	Case Category	Case
1	DB- I (Full Day)	Hon'ble Chief Justice  Hon'ble Justice S. Kumar	CWJC- Group-6 (i)  Group- 6(ii)  Group 6(iii)  Group 6(iv)  Group 6(v)  Group 6(vi)  Group 6(vii)  Group-7  Group-7  Group 8  Group- 9  Group- 10  Group 30  Group 32(ii)  Group-33  Group- 53  Group- 55  Group 33  Group 47  Group 48	i) PIL relating to (Health & medical Services)  ii) PIL relating to (Encroachment)  iii) PIL relating to road construction (National Highway)  iv) PIL relating to education  v) PIL relating to financial irregularities/embezzlement  vi) PIL relating to civil/Municipal law  vii) PIL relating to Tender & Others.  viii) Relating to validity of Acts, Rules & Regulations etc. of Central Statutes.  ix) Relating to validity of Acts, Rules & Regulations etc. of State Statutes.  x) Relating to all direct and Indirect Taxation Etc.(Excise, Income tax central taxation etc)- Central Statutes.  xi) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing.  xii) Relating to Judicial Service  xiii)LPA other than service matters.  xiv) Misc Appeals (DB) (Taxation)  xv) MJC (DB)- Order, admission & hearing  xvi) Cr. writ (DB)- Habeaus Corpus- Orders, Admission & Hearing  xvii) Death reference  xviii) Referred matters civil and criminal- Orders, Admission & hearing  xix) MJC (Contempt)  xx) Modification  xxi) Restoration

2	<b>DB-II</b>  (From 10.30 A.M. to 1.30 P.M.)	<b>Hon'ble Justice Dinesh Kumar Singh</b>  <b>Hon'ble Justice Anil Kumar Sinha</b>	Group 6(ii) Group 6 (iii) Group 6(iv) Group 6 (vi) Group 7  Group- 9 Group 32(ii) Group 34 Group 23 Group 30 Group 47 Group 48 Group 33	i) PIL relating to (Encroachment) ii) PIL relating to road construction other than National Highway. iii) PIL relating to education iv) PIL relating to civil/Municipal law v) Relating to validity of Acts, Rules & Regulations etc. State Statutes vi) State Taxation matters, M.V. (Taxation)-Orders, Admission & Hearing. vii) Misc Appeals (DB) (Taxation) viii) Commercial Appellant Division matter-Orders, Admission & Hearing. ix) Company appeals (DB) x) LPA - Service matter Orders, Admission & Hearing. xi) Modification xii) Restoration xiii) Modification
3	<b>DB-III</b>  (From 10.30 A.M. to 1.30 P.M.)	<b>Hon'ble Justice Hemant Kumar Srivastava</b>  <b>Hon'ble Justice Rajendra Kumar Mishra</b>	Group 11 Group 30 Group 31 Group 32 (i) & (iii)  Group 41 Group 58 Group 53  Group 47 Group 48 Group 33	i) Relating to CAT matter- hearing ii) LPA - Service matter Orders, Admission & Hearing. iii) Matrimonial reference iv) Misc. Appeal (DB) Family courts Matters & others v) Any other DB matter not assigned to any other DB. order, admission & hearing. vi) Criminal Appeals (DB) vii) Original Criminal Misc (DB) viii) Cr.WJC (DB) - BCC Act- orders, admission & Hearing. xi) Modification x) Restoration xi) Modification

4	DB-IV (From 10.30 A.M. to 1.30 P.M.)	Hon'ble Justice Shivaji Pandey  Hon'ble Justice Anjani Kumar Sharan	Group 33  Group 37  Group 11  Group 30    Group 47  Group 48  Group 33	i) MJC (DB) (Except Contempt)-Orders, Admission & Hearing  ii) Second Appeal (DB)- Orders, Admission & Hearing  iii) CAT matters- Orders, admission & hearing  iv) LPA - Service matter Orders, Admission & Hearing.  v) Specially assigned matters.  vi) Modification  vii) Restoration  viii) Modification
5	DB-V (Full Day)	Hon'ble Justice Ashwani Kumar Singh  Hon'ble Justice Arvind Srivastava	Group 36  Group 41  Group 58  Group 53  Group 56   Group 47  Group 48  Group 33	i) Supreme court appeals,  ii) Criminal Appeals (DB)  iii) Original Criminal Misc (DB)  iv) Cr.WJC (DB) - BCC Act- orders, admission & Hearing.  v) Govt Appeals (DB)  vi) Specially assigned matters  vii) Modification  viii) Restoration  ix) Modification
6.	Special Single Bench on Wednesday	Hon'ble C.J	Group 35	From 2.15 P.M.  (i) Tied up matters  (ii) Request Case  (iii) Specially assigned matters
7.	Special Single Bench in 2 <sup>nd</sup> half from Monday to Friday	Hon'ble Justice Dinesh Kumar Singh		(i) Specially assigned matters  (ii) Tied up matters (Wednesday)
8.	Special Single Bench in 2 <sup>nd</sup> half from Monday to Friday	Hon'ble Justice Hemant Kumar Srivastava		(i) Specially assigned matters  ii) Tied up matters (Wednesday)

9.	Special Single Bench in 2 <sup>nd</sup> half from Monday to Friday	Hon'ble Justice Shivaji Pandey		(i) Specially assigned matters ii) Tied up matters (Wednesday)
10.	Special Single Bench on Wednesday	Hon'ble Justice Ashwani Kumar Singh		From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matters
11.	Special Single Bench in 2 <sup>nd</sup> half from Monday to Friday	Hon'ble Mr. Justice Rajendra Kumar Mishra		(i) Specially assigned matters (ii) Tied up matters (Wednesday)
12.	Special Single Bench on Wednesday	Hon'ble Justice Arvind Kumar Srivastava		From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matters
13.	Special Single Bench on Wednesday	Hon'ble Justice S. Kumar		From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matters
14.	Special Single Bench in 2 <sup>nd</sup> half from Monday to Friday	Hon'ble Justice Anjani Kumar Sharan		(i) Specially assigned matters (ii) Tied up matters (Wednesday)
15.	Special Single Bench in 2 <sup>nd</sup> half from Monday to Friday	Hon'ble Justice Anil Kumar Sinha		(i) Specially assigned matters (ii) Tied up matters (Wednesday)













24	<b>SB- IX CIVIL</b>  (From 10.30 A.M. to 1.30 P.M.)  Special Single Bench in 2 <sup>nd</sup> half from Monday to Friday	<b>Hon'ble Justice Sudhir Singh</b>	Group 37 Group 31 Group 38 Group 39 Group 40 Group 33  Group 45 Group 47 Group 48	i) Second Appeals ii) Matrimonial reference iii) Test case iv) Test suit v) Title suit vi) Modification vii) Specially assigned matters  From 2.15 P.M. (i) Criminal Quashing (ii) Modification (iii) Restoration (iv) Specially assigned matters
25	<b>SB- X CIVIL</b>  Special Single Bench on Wednesday	<b>Hon'ble Justice Dr. Anil Kumar Upadhaya</b>	Group 14  Group 33	i) Education Service- Orders, Admission & hearing ii) Modification iii) Specially assigned matters From 2.15 P.M. (I) Tied up matters (ii) Specially assigned matter
26	<b>SB- I CRL</b>  Special Single Bench on Wednesday	<b>Hon'ble Justice Prabhat Kumar Singh</b>	Group 46 Group 47 Group 48	i) Criminal Anticipatory Bail ii) Modification iii) Restoration iv) Specially assigned matters  From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matter

27	SB- II CRL	<b>Hon'ble Mr. Justice Birendra Kumar</b>	Group 43 Group 44 Group 47 Group 48 Group 59	i) Cr. Appeal (SJ) ii) Cr. Appeal U/s 341 iii) Modification iv) Restoration v) SLA- Orders, Admission & Hearing. vi) Specially assigned matters From 2.15 P.M. (i) Tied up matters (ii) Specially assigned matter
28	SB- III CRL	<b>Hon'ble Justice Partha Sarthy</b>	Group 46 Group 47 Group 48	i) Criminal Anticipatory Bail ii) Modification iii) Restoration iv) Specially Assigned matters From 2.15 P.M. (I) Tied up matters (ii) Specially assigned matter
29	SB- IV CRL	<b>Hon'ble Justice Vinod Kumar Sinha</b>	Group 46 Group 47 Group 48	i) Criminal Regular bail ii) Cancellation of bail iii) Modification iv) Restoration v) Specially assigned matters. From 2.15 P.M. (I) Tied up matters (ii) Specially assigned matter

30	SB- V CRL  Special Single Bench on Wednesday	Hon'ble Justice Rajeev Ranjan Prasad	Group 57 Group 54 Group 52 Group 47 Group 48	i) Govt. Appeal (SJ) ii) Cr. WJC (SJ)- Orders, admission & hearing. iii) Criminal revision iv) Modification v) Restoration vii) Specially assigned matters From 2.15 P.M. (I) Tied up matters (ii) Specially assigned matter
31	SB- VI CRL  Special Single Bench on Wednesday	Hon'ble Justice Smt. Anjana Mishra	Group 52 Group 54 Group 45 Group 49 Group 51 Group 50 Group 47 Group 48	i) Criminal revision ii) Cr.WJC (SJ)- Orders, admission & hearing. iii) Criminal Quashing iv) Transfer v) Criminal reference vi) Others vii) Modification viii) Restoration ix) specially assigned matters From 2.15 P.M. (I) Tied up matters (ii) Specially assigned matter